

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	PRASANTA KUMAR SHIT VS KARUNAMOYEE HIMGHAR PVT.LTD.
UNDER SECTION	SEC. 241(1)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Ashok Kumar Singh, Adv. : For Applicant
Mr. Sanjib Bandyopadhyay, Adv. :
Mr. Santanu Mukherjee, Adv. :
Mr. Pritam Das, Adv. :

Mr. Souvik Nandy, Adv. : For Respondent

ORDER

1. Ld. Counsel on both sides present.
2. We are unable to hear the counsel, who is appearing virtually.
3. The matter is adjourned to **28.10.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**